

Central Information Commission

Decision No.301/IC(A)/2006
F. No.CIC/MA/A/2006/00419

Dated, the 22nd September, 2006

Name of the Appellant : Smt. Anupma Vashisht, 54 Arya Nagar,
Sardhana Road, Meerut Cantt – 250 001.

Name of the Public Authority: Indian Oil Corporation Limited (Marketing
Division), Marketing Co-ordination, 11th floor,
Indian Oil Bhawan, 1 Sri Aurobindo Marg,
Yusuf Sarai, New Delhi – 110 016.

DECISION

1. The appellant had sought huge information relating to allotment of Retail Outlet dealership.
2. The CPIO duly furnished the information sought for, except the documents containing the personal details of other applicants and the papers submitted by them. The CPIO has contended that the disclosure of personal information of third parties is exempt u/s 8(1)(j) of the Act. The appellate authority has upheld the decision of the CPIO.
3. The CPIO has correctly applied exemption u/s 8(1)(j) of the Act, from the disclosure of personal information of third parties.
4. The appeal is accordingly disposed of.

Sd/-

(Prof. M.M. Ansari)
Information Commissioner

Authenticated true copy:

(L.C. Singhi)
Additional Registrar

Cc:

1. Smt. Anupma Vashisht, 54 Arya Nagar, Sardhana Road, Meerut Cantt – 250 001.
2. Sh. V.K. Anand, CPIO, Indian Oil Corporation Limited (Marketing Division), Marketing Co-ordination, 11th floor, Indian Oil Bhawan, 1 Sri Aurobindo Marg, Yusuf Sarai, New Delhi – 110 016.